

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 26<sup>th</sup> August, 2016*

No.HC.VII-02/2016/ 4103 /A. Smti Hema Devi Bhuyan, District and Sessions Judge, Nagaon, is transferred and posted as District and Sessions Judge, Chirang, Kajalgaon, vice Smti Rita Kar transferred.

Smti Bhuyan will hand over charge of her Court and Office to the senior Addl. District and Sessions Judge, Nagaon and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ 4104 /A. Smti Rita Kar, District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as District and Sessions Judge, Nagaon, vice Smti Hema Devi Bhuyan transferred.

Smti Kar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join at her new place of posting immediately.

By Order,  
*Sd/- M.A. Ali,*  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-02/2016/ 4105 – 4128 /A.  
Copy to:-

Dated 26.08.2016

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Assam State Legal Services Authority, Guwahati
11. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
12. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. Smti Hema Devi Bhuyan, District and Sessions Judge, Nagaon
15. Smti Rita Kar, District and Sessions Judge, Chirang, Kajalgaon

*Contd.....*

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16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
18. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
19. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
21. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
- ✓ 22. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati  
High Court website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar  
(Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,  
Guwahati for publication of the Notification in the Assam Gazette

*C. D. S. N. 26.8.16*  
**REGISTRAR (VIGILANCE)**

*[Signature]*  
26/8/16